

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/854 /2008,877 /2008 - CU[DB]
ST/COD/354/08, ST/S/2659/08

Date 26/02/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S HINDUSTAN PETROLEUM CORP. LTD.
6-7TH FLOOR, NORTH TOWER, SCOPE MINAR,
DISTT. CENTRE, LAXMI NAGAR, DELHI 110092.
M/S HINDUSTAN PETROLEUM CORP. LTD.

Appellant

C.S.T. DELHI

Vs
Respondent

I am directed to transmit herewith a certified copy of **Final order No. ST/88-89/09** **CU[DB]** dated 12.02.09
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax
Alongwith Stay Order No ST/66/09 & Misc Order No ST/19/09


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.S.T. DELHI

17-B, I.P. ESTATE, IAEA HOUSE, NEW DELHI.

2. Adv. / Consult

MR.V. LAXMIKUMARAN

B-6/10, SAFDARJUNG ENCLAVE, NEW DELHI-110029

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar.Satellite Road.Ahmedabad-15

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Assistant Registrar
(Customs Appeal Branch)

C.S.T. DELHI

17-B, I.P. ESTATE, IAEA HOUSE, NEW DELHI.

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
COURT NO.II

ST/COD 354/08, ST/S 2659/08, ST/A. Nos.854 & 877/ -Ex(Br)

M/s Hindustan Petroleum Corp Ltd

Appellant

Vs

vice-versa

 CST, Delhi.

Respondent

Appeared for Appellant : Ms Nupur Maheshwari, Advocate
Appeared for Respondent : Mr. Sumit Kumar, SDR

Coram: Hon'ble Mr.D.N. Panda, Judicial Member
Hon'ble Mr. Rakesh Kumar, Technical Member

Date of Hearing:12.2.09

Final Order No. 57/88-89/09

/2009-Ex(BR)

Stay Order No 57/66/09.
Per D.N. Panda:

Misc Order 57/19/09.

The appellant is a Public Sector Undertaking. They are required to file clearance from the Committee on Disputes as per the decision of Hon'ble Supreme Court in the case of ONGC Vs UOI reported in 1992 (61) ELT 3 (SC).

2. The appellant has not filed the COD clearance. Therefore, the appeal and stay petition is dismissed with the liberty to the appellants to get it restored as and when COD clearance is obtained.

(Order dictated and pronounced in the Open Court).

(D.N. Panda)
Judicial Member

MPS*

(Rakesh Kumar)
Technical Member